NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/139/ (IB)/2017

NAME OF THE PETITIONER(S)

: BULDANA URBAN CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A-M-ILANGO

COUNSEL FOR

PETITIONER

2. L. ABIRAMI

Counsel representing both the parties are present. Counsel for respondents prayed time to seek instructions from the client. Time enlarged at request. Put up on 13.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)